GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA

UNSTARRED QUESTION NO:3632
ANSWERED ON:16.08.2010
MOBILE NUMBER PORTABILITY
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether there is any delay in implementation of Mobile Number Portability (MNP) service in the country;

(b) if so, the reasons therefor;

(c) whether the Bharat Sanchar Nigam Limited and Mahanagar Telephone Nigam Limited have fixed the target to implement Mobile Number Portability (MNP) by 31st October, 2010 in the country;

(d) if so, the details thereof; and

(e) the steps taken/being taken by the Government to implement it within the fixed time-frame?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to (e) Madam, the Government had set the time line for implementation of Mobile Number Portability (MNP) Service as 31st March 2010 in the month of December, 2009 which was further extended to 30th June 2010. The whole network [all Access Service Providers in all service areas and International Long Distance Operators (ILDOs)] in the country have to be ready and tested before the MNP Service is implemented. In case, any of the networks is not ready and MNP service is launched, it will not be possible to make calls from that network to ported numbers of other networks. Keeping the complexity and enormity of the testing involved before MNP is implemented and keeping in view the status of implementation by various operators in the month of June, 2010, Government has extended the time line for implementation of MNP to 31st October, 2010. This time line of 31st October, 2010 is also applicable for Bharat Sanchar Nigam Limited and Mahanagar Telephone Nigam Limited. Government is regularly monitoring the status of implementation of MNP including readiness of the networks for implementation of MNP within stipulated time line.